



ORISSA HIGH COURT, CUTTACK

OFFICE ORDER

No. 6643 / Date 14/07/2020
XLVIB-2/1991

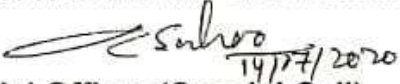
In partial modification of office order No. 4980 dated 11.5.2020, Hon'ble Judges of the Court have been allocated with respective judgeship as Hon'ble Administrative Judges as per the table given below:

Sl. No.	Name of the Hon'ble Administrative Judges	Name of the Judgeships.
1.	Hon'ble Shri Justice S.K. Mishra	Khurda and Sonapur
2.	Hon'ble Shri Justice C.R. Dash	Puri and Dhenkanal
3.	Hon'ble Miss. Justice Savitri Ratho	Deogarh and Boudh

All matters relating to inspection, enquiry and statistical returns etc. shall be routed through the respective Hon'ble Administrative Judges.

The above allocation shall come into force from 14.07.2020.

By order of Hon'ble the Chief Justice,


14/07/2020
Special Officer (Special Cell)

Memo. No. 6644(151) / Date - 14/07/2020
(XLVIB-2/1991)

Copy forwarded to :

1. All officers of the Court.
2. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
3. The Technical Director, NiC, Orissa High Court to upload in the website of the Court.
4. All Senior Secretaries / Secretaries to the Hon'ble Judges of the Court for placing it before their Lordships for favour of kind information.
5. All Superintendents of the Court.
for favour of information.


14/07/2020
Special Officer (Special Cell)